GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3214 ANSWERED ON 18th DECEMBER, 2025

MANDATORY IMPLEMENTATION OF ADAS

3214. SMT. DHANORKAR PRATIBHA SURESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the justification for excluding M1 category (private cars) while making life-saving ADAS systems such as DDAWS (AIS-184), AEBS (AIS-162) and LDWS (AIS-188) mandatory, despite these systems helping reduce deaths in road accidents;
- (b) whether the Government would issue the final notification mandating various safety provisions, before the existing deadline of October, 2025 for M2, M3, N2 and N3 categories, if so, the details thereof;
- (c) the specific economic incentives being provided by the Government to transport operators to absorb the substantial increase in vehicle cost resulting from the mandatory implementation of ADAS such as VSF, ABS and LDWS; and
- (d) the timeline by which the Government will implement a Nationwide Retrofitment Policy to enable installation of advanced safety systems in existing vehicles across the country to fully achieve road-safety objectives?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Government of India in Ministry of Road Transport and Highways has decided to implement the ADAS system for M2, M3, N2 and N3 categories of vehicles in the 1st phase. Based on the evaluation of technical readiness, cost assessment, and time required for implementation etc., this technology may be extended to M1 category of vehicles (cars, SUVs etc.) at a later stage.
- (b) The Government of India in Ministry of Road Transport and Highways vide notification G.S.R. 834(E) dated 11th November, 2025 has notified active safety features i.e. Anti-lock Braking System, Endurance Braking System, Vehicle Stability Function (VSF), Lane Departure Warning System (LDWS), Driver Drowsiness and Attention Warning Systems, Blind Spot Information System and Moving off Information System for M2, M3, N2 and N3 categories of vehicles.

(c) and (d) No such proposal is under consideration.
